GOVERNMENT OF INDIA TOURISM LOK SABHA

UNSTARRED QUESTION NO:4476 ANSWERED ON:07.09.2012 TRANSFER OF LAND IN VIPER ISLAND Ray Shri Bishnu Pada

Will the Minister of TOURISM be pleased to state:

- (a) the date on which transfer of the land in Viper Island handed over to the Department of IP&T, after resuming it from the Livestock Cooperative Society;
- (b) whether any meeting was held for transferring/assigning land to Viper Island on lease basis to NRI members of the Livestock Cooperative Society; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAI)

(a): Development and promotion of tourism destinations and products is primarily the responsibility of respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects identified in consultation with them, subject to availability of funds, inter-se-priority and adherence to scheme guidelines.

Andaman & Nicobar Administration has informed that the land in Viper Island was allotted to Tourism Department on 22.11.2009.

(b) to (c): No such information is available.